## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT8 HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 240/241/HDB/2017
NAME OF THE COMPANY	Veera Vaishnavi Granites Pvt Ltd
NAME OF THE PETITIONER(S)	Ch. Santosh Raja Goud Cheekati
NAME OF THE RESPONDENT(S)	Veera Vaishnavi Granites Pvt Ltd
UNDER SECTION	241

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Kahul Chnikushner	Allvocald	Onthok-6m 9996291210	1 Carried

## ORDER

Heard Mr. C.V.L.N. Murthy along with Mr. Rahul Unni Krishnan, learned counsels for the Respondent. None appeared for the Petitioner. The learned Counsels re directed to furnish the record pertaining to the Board Meeting and proof of service of the Board Meeting and the petition.

MEMBER (Tech)

**MEMBER (Judl)** 

Seshu